

Bank Storage Project, it is proposed to construct additional storage capacity of 1.0 lakh tonnes in Andhra

Pradesh during the current year. No additions are planned in Karnataka in the current year.

#### Statement I

Present storage capacity available with the Food Corporation of India in the Southern Zone.

(Figures in lakh tonnes)

S. No.	State	Covered storage capacity	Open capacity	Total
1.	Andhra Pradesh . . . . .	12.71	10.87	23.58
2.	Tamil Nadu . . . . .	7.30	0.63	7.93
3.	Karnataka . . . . .	2.69	2.21	4.90
4.	Kerala . . . . .	3.90	—	3.90
5.	Madras Port (Joint Manager Port Operations) . . . . .	0.73	0.24	0.97
Total . . . . .		27.33	13.95	41.28

#### Statement-I<sub>1</sub>

States where the Food Corporation of India has planned to take up construction of godowns during coming year.

S. No. Name of the State

#### EAST ZONE

1. Bihar
2. North-Eastern Frontier Region
3. Orissa
4. West Bengal

#### NORTH ZONE

5. Delhi
6. Haryana
7. Himachal Pradesh
8. Jammu and Kashmir
9. Punjab
10. Rajasthan
11. Uttar Pradesh

#### SOUTH ZONE

12. Andhra Pradesh
13. Karnataka
14. Kerala
15. Tamil Nadu

#### WEST ZONE

16. Madhya Pradesh
17. Maharashtra

#### Construction of Indoor Stadium

\*217. SHRI NARAYAN CHOUBEY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the D.D.A. has a proposal to construct a massive indoor stadium with a seating capacity of 30,000; and

(b) if so, what will be its cost of construction and yearly maintenance charges?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Yes, Sir.

(b) The Delhi Development Authority has intimated that the rough cost of construction of the proposed indoor stadium, is estimated at Rs. 12 crores, including air-conditioning. The yearly maintenance charges have not so far been worked out/estimated.

#### Funds Allotted to Social Welfare Advisory Boards

\*218. SHRI D. P. JADEJA: Will the Minister of SOCIAL WELFARE be pleased to lay a statement showing:

(a) the funds allotted to each State for the Social Welfare Advisory

Board by the Central Social Welfare Board for the years 1977-78, 1978-79 and 1979-80;

(b) whether it is a fact that the allotted amount has not been fully utilised by the States;

(c) if so, the names of such States; and

(d) the action taken by Government against those States?

THE MINISTER OF EDUCATION, HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) to (c). A statement containing information in respect of the funds made available by the Central Board to the various State Boards during the years 1977-78, 1978-79 and 1979-80, funds utilised by them and the funds remaining unutilised during these 3 years, is attached.

2. The Central Social Welfare Board does not make State-wise allocations, as such, to each State Board except in the case of a few decentralised schemes. By and large, the funds are sanctioned and released by the Central Board to the State Boards according to proposals received from them from time to time.

(d) The programmes of the Board are implemented through Voluntary Organisations. Some funds remain unutilised with the various State Boards for different reasons e.g., non-receipt of audited statements from the voluntary institutions in time, limited capacity of the voluntary institutions etc. However, the Central Board adjusts the unutilised balances lying with the various State Boards at the time of release of further grants. Efforts are being made, by streamlining procedures and otherwise, to minimise unutilised balances with State Board.

## Statement

S. No.	Name of State Board	1977-78			1978-79			1979-80		
		Amount available with the State Board	Amount utilised	Amount unutilised	Amount available with the State Board	Amount utilised	Amount unutilised	Amount available with the State Board	Amount utilised	Amount unutilised
1	2	3	4	5	6	7	8	9	10	11
1.	Andhra Pradesh	62.60	46.24	16.36	42.55	37.05	5.50	35.26	30.11	5.15
2.	Assam	16.82	13.37	3.45	18.76	17.53	1.23	18.49	16.15	2.34
3.	Bihar	25.66	15.97	9.69	38.25	27.29	10.96	32.79	17.95	15.84
4.	Gujarat	53.05	44.00	9.05	71.56	71.46	0.10	74.59	70.51	4.18
5.	Haryana	8.39	8.21	0.18	6.06	4.34	1.72	7.61	7.55	0.06
6.	Himachal Pradesh	9.03	8.62	0.41	8.92	9.42	(- )0.50	10.60	10.90	(- )0.30
7.	Jammu and Kashmir	6.82	4.74	2.08	9.99	8.13	1.86	12.94	*	—
8.	Karnataka	23.83	18.47	5.36	25.32	20.79	4.53	30.19	27.04	3.16
9.	Kerala	22.31	20.62	1.69	25.51	23.16	2.35	27.86	26.42	1.44
10.	Madhya Pradesh	23.74	15.41	8.33	30.36	18.45	11.91	30.17	*	—
11.	Maharashtra	38.10	38.48	(- )0.38	41.09	41.08	0.01	53.25	52.29	0.96
12.	Manipur	4.34	2.25	2.09	7.19	5.12	2.07	12.20	11.20	1.00
13.	Meghalaya	2.06	2.06	—	5.06	4.73	0.33	3.41	3.28	0.13
14.	Nagaland	2.23	2.21	0.02	1.16	1.58	(- )0.42	4.29	4.20	0.09
15.	Orissa	18.92	14.09	4.83	37.77	35.36	2.41	31.09	27.72	3.37
16.	Punjab	14.30	13.44	0.86	17.60	13.56	4.04	25.91	23.41	2.50

	1	2	3	4	5	6	7	8	9	10	11
17. Rajasthan . . . . .	20 08	18 71	1 37	22 79	19 97	2 82	22 54	19 48	3 06		
18. Tamil Nadu . . . . .	45 57	32 89	12 68	44 01	25 38	18 63	45 22	30 39	14 83		
19. Tripura . . . . .	3 34	3 28	0 06	3 98	4 23	(—)0 25	8 26	8 33	(—)0 27		
20. Uttar Pradesh . . . . .	27 09	24 45	2 64	66 24	43 19	23 05	66 07	59 74	6 33		
21. West Bengal . . . . .	24 58	20 98	3 60	43 90	28 55	15 35	58 55	55 25	3 30		
22. Andaman and Nicobar Islands . . . . .	7 46	3 24	4 22	8 90	6 82	2 08	13 70	5 47	8 23		
23. Arunachal Pradesh . . . . .	1 10	1 80	(—)0 70	5 75	6 14	(—)0 39	6 90	7 77	(—)0 87		
24. Chandigarh . . . . .	2 82	2 82	—	1 58	0 18	1 40	2 18	1 68	0 50		
25. Delhi . . . . .	8 46	7 79	0 67	12 81	12 27	0 54	14 71	13 29	— 1 42		
26. Goa, Daman and Diu . . . . .	5 78	4 45	1 33	3 26	2 91	0 35	4 41	*	—		
27. Lakshadweep . . . . .	0 62	0 28	0 34	1 97	1 95	0 02	1 45	1 34	0 11		
28. Mizoram . . . . .	3 51	2 54	0 97	6 83	6 83	—	6 78	6 78	—		
29. Pondicherry . . . . .	2 86	2 71	0 15	1 30	0 99	0 31	3 34	3 14	0 20		
30. Sikkim . . . . .	2 08	1 50	0 58	1 10	0 29	0 81	0 79	0 07	0 72		
<b>TOTAL :</b> . . . . .	<b>487 55</b>	<b>395 62</b>	<b>91 93</b>	<b>611 57</b>	<b>498 75</b>	<b>112 82</b>	<b>665 55</b>	<b>541 26</b>	<b>76 77</b>		

\* Information not received.

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47 52

588 78